

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

N O T I C E

It is notified for the information of all the concerned that Contempt Petitions pending disposal in this wing of the Hon'ble High Court, required to be listed before the Hon'ble Division Benches as well as Hon'ble Single Benches, will be listed in the Regular Cause Lists, to be issued after the winter vacations. The concerned Advocates are requested to take note of and may pursue accordingly.

A department-wise list of Contempt Petitions is available on the official website of the Hon'ble High Court i.e; www.jkhighcourt.nic.in

This notice is being issued under the direction of her Ladyship Hon'ble the Chief Justice.

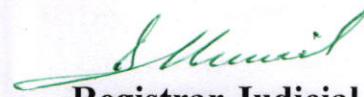
By order.

Sd/-
Registrar Judicial.
Srinagar.

Dated:-02.01.2019

Copy to:-

1. Assistant Registrar(Adm) for displaying this Notice on all Notice Boards and conspicuous places.
2. Incharge NIC High Court Srinagar for uploading this Notice on the Official website.


Registrar Judicial
Srinagar.